

(b) the steps taken to stop this pollution in the metropolitan cities ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z R. ANSARI) : (a) Yes, Sir.

(b) The steps taken include the following :

- (i) Provision of low cost sanitation facilities like pour flush latrines and community latrines;
- (ii) Augmentation and improvement of sewerage facilities in the urban areas; and
- (iii) Campaigns for public awareness.

#### Fourth Pay Commission Recommendations for All India Services

7445. SHRI DHARAM PAL SINGH MALIK :  
SHRI SUBHASH YADAV :  
SHRI PRAKASH CHANDRA :

Will the PRIME MINISTER be pleased to state :

(a) whether Union Government have sent the proposed pay scales recommended by the Fourth Pay Commission to the State Governments in respect of All India Services; and

(b) whether Union Government have since got the comments of the State Governments regarding the proposed pay scales of All India Services, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Yes, Sir. The State Governments agreed to the introduction of the Junior Administrative Grade in the three All India Services. Suggestions were also made for reducing the disparity between the Indian Police Service and the Indian Forest Service and modifications in the proposed pay scales for the three All India Services.

#### Loans to Farmers

7446. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) the names of the institutions which give loans to farmers and the details of the loans received by each institution from the World Bank during last three years;

(b) the amount of loans these institutions have taken from the Indian and other foreign sources during last three years; and

(c) the amount of loan given by these institutions to farmers during the last three years and at what rate of interest ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Commercial Banks, Regional Rural Banks (RRBs) and Primary Land Development Banks/Cooperative Societies provide agricultural credit to farmers. These institutions which provide loan directly to farmers do not receive any loans directly from World Bank or other bilateral donor countries.

(c) The information is being collected and would be laid on the Table of the House to the extent possible.

#### Dead Savings Bank Accounts

7447. SHRI KAMAL CHAUDHRY : Will the Minister of FINANCE be pleased to state :

(a) the details of the amount lying in dead accounts in the country during the last three years giving yearly figures for each circle;

(b) the average yearly income from these accounts to the Government and how this amount is being utilised or accounted for;

(c) the number of cases of fraudulent withdrawal from such accounts during last three years; and

(d) the steps being taken to check fraudulent withdrawal from dead accounts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The amount of unclaimed deposits as defined in section 26 of the Banking Regulation Act, 1949, laying with banks (other than Regional Rural Banks) as on 31st December, 1983, 31st December, 1984 and 31st December, 1985 were Rs. 2305.66 lakhs, 2623.61 lakhs and 3157.39 lakhs respectively. The data reporting system does not yield information circle-wise or zonal-wise of banks. Reserve Bank of India has reported that these amounts form part of banks' overall funds and are not invested separately.

(c) and (d). The present data reporting system does not yield information in the manner asked for. There are certain guidelines regarding operations of dormant accounts so as to prevent fraudulent withdrawals.

**Nomination to Parliament of Anglo Indian from South**

7448. SHRI NARSING SURYAVANSI : Will the Minister of WELFARE be pleased to state :

(a) whether the nominated Anglo Indian MLAs from Andhra Pradesh, Kerala, Karnataka and Tamil Nadu have urged Union Government to extend the period of nomination for Anglo-Indians in Parliament and State Assemblies beyond 1990 for a further period of 25 years and also to ensure that nomination to Parliament should be from Anglo Indians in the South; and

(b) if so, Government's reaction in this regard ?

**THE DEPUTY MINISTER IN THE  
Statement**

*Names of Units in the Organised sector which have been given Licences to manufacture Tape Recorders and Combinations thereof*

Sl.No.	Party	Item	Letter of Intent (LI)/ Industrial Licence (IL)/DGTD Registration
1	2	3	4
1.	Dalmia Electronics Corpn., Ballabgarh	Tape Recorders	IL

MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No Sir.

(b) Does not arise.

**Licences to Large Houses to Manufacture Tape Recorder**

7449. SHRI RAM BHAGAT PASWAN : Will the PRIME MINISTER be pleased to state :

(a) the names of large houses which have been given licence to manufacture tape recorder;

(b) whether the licences have also been issued to the medium and small scale units; and

(c) if so, the details thereof State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) The names of the units in the organised sector which have been given licences of manufacture Tape Recorders and its components are given in the statement given below.

(b) and (c). Approvals for manufacture of Tape Recorders in the small scale sector upto an annual capacity of 25,000 nos. per annum are given by the State level Technical Committee/Director of Industries. The total number of approved units in small scale sector is expected to be very large. Specific information for a particular State, can, however, be collected and provided, if so desired.